

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 672/2016  
M.A No. 5301/2018, M.A No. 656/2016 and  
M.A No. 2014/2016**

This the 21<sup>st</sup> day of December, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

V. Selvakumar  
Aged about 55 years,  
Son of Late Vadamalai,  
Working as Assistant Director (Production)  
In Group 'B' Publication Division,  
Ministry of Information & Broadcasting,  
Suchna Bhawan, CGO Complex,  
Lodhi Road, New Delhi 110 003.  
Resident of : T-482/2-E-2, Baljeet Nagar,  
New Delhi 110 008. ...Applicant

(By Advocate : Mr. Sanjiv Joshi)

Versus

1. Union of India through  
The Secretary,  
Ministry of Information & Broadcasting,  
Shastri Bhawan, New Delhi – 110 001.
2. The Director General,  
Directorate of Advertising & Visual Publicity,  
Ministry of Information & Broadcasting,  
Phase IV, Suchna Bhawan,  
CGO Complex, Lodhi Road,  
New Delhi 110 003.
3. Mr. D. K. C. Hrudhainath  
Aged about 47 yearrs,  
Son of Shri D. K. Raju,  
DAVP Regional Office, C – Wing,  
Kendriya Sadan, Koramangala,  
Bangalore (Kar.)-560 034.

4. The Secretary,  
Department of Personnel & Training (DOPT),  
Ministry of Personnel, Public Grievances and Pension,  
North Block,  
New Delhi – 110 001. ...Respondents

(By Advocate : Mr. V. S. R. Krishna with Mr. Shailendra Tiwari and Mr. Kripa Shankar Prasad)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :**

**M.A No. 5301/2018 :**

The instant M.A is filed by the applicant seeking permission to withdraw the O.A.

2. In the circumstances, the M.A is allowed and the O.A is dismissed as withdrawn. No costs.

All the pending M.As if any, also stands disposed of.

(Aradhana Johri)  
Member (A)

(V. Ajay Kumar)  
Member (J)

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